FUNDS FOR MAINTENANCE OF HINDU RELIGIOUS PLACES

†3571. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of CULTURE be pleased to state:

(a) whether the Government provides funds for the maintenance and management of Hindu religious places and if so, the details thereof;

(b) whether the funds received as donations at these religious places are spent on Hindu Religious places along with spending them for other social development works; and

(c) if so, whether there is any system/rule/Act in place for utilizing the said funds for the development of persons belonging to some other beliefs and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)

(a) Funds are provided through budgetary allocation for conservation of protected monuments under the Archaeological Survey of India (ASI) including for Hindu religious places. The details of expenditure incurred for conservation of protected monuments in the country including Hindu religious places, during the last three years are given below:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Year</th>
<th>Expenditure incurred (Rs. in Lakhs)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>2016-17</td>
<td>30129.37</td>
</tr>
<tr>
<td>2</td>
<td>2017-18</td>
<td>41076.79</td>
</tr>
<tr>
<td>3</td>
<td>2018-19</td>
<td>40502.01</td>
</tr>
</tbody>
</table>

(b) There is no control of ASI over the donations received by the any religious place under the protection of ASI.

(c)